

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

240/2 (41) /ND/2018

In the matter of :
Liverpool School of Tropical Medicine
Foundation India

..PETITIONER

SECTION

Under Section 2 (41)

Order delivered on 14.9.2018

Coram :

Dr. Deepti Mukesh,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Rajesh K. Jha, AR

For the Respondent/Corporate Debtor :

For the Intervener : Ms. Kusum Yadav, Co. Prosecutor for ROC

ORDER

Learned AR for the appellant is present. Ld. Company Prosecutor for ROC as well as Ld. Standing Counsel for Income tax Department are also present.

Heard. Order is reserved.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit